

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1468
ANSWERED ON:13.12.2013
EXPLORATION OF CRUDE OIL AND GAS
Karwariya Shri Kapil Muni

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the names and details of the agencies/experts, etc. and their experience in oil and gas exploration which advises the Government in exploration and production of crude oil and natural gas;
- (b) whether the Government proposes to deviate from the extent practice;
- (c) if so, the details thereof and the reasons therefor; and
- (d) its likely impact on the future exploration and production of crude oil and natural gas in the country?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

- (a) Directorate General of Hydrocarbons (DGH) advises the Ministry of Petroleum & Natural Gas, Government of India, on Exploration and Production (E & P) activities of crude oil and natural gas carried out by the E & P Companies. DGH is constituted by a Government resolution in 1993 and is staffed by Government of India officers, experts from OIL/ONGC and staff hired on contract basis.
- (b) No Madam.
- (c) & (d): Not applicable in view of answers at (a) & (b) above.